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Central Administrative Tribunal
Principal Bench, New Delhi.

OA-1966/2002
MA-1581/2002

New Delhi this the 26th day of July, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)

1. Shri Swayamber S/o Shri Har Bhajan
Pointsman, Northern Railway
Tilak Bridge,
New Delhi.
2. Shri Harish Chand S/o Shri Kallu Ram
Trolleyman
Office of Permanent Way Inspector
Northern Railway,
New Delhi.
3. Shri Lekh Raj S/o Shri Budhai
Driver, Office of Permanent Way Inspector
Northern Railway,
New Delhi.
4. Shri Dukhi S/o Shri Jhoori,
Gangman,
Office of Permanent Way Inspector
Northern Railway,
New Delhi.
5. Shri Jagpal S/o Shri Mathura
Gangman
Office of Permanent Way Inspector,
Northern Railway,
New Delhi.
6. Shri Banwari S/o Shri Badri
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.
7. Shri Shishu Pal S/o Shri Badri
Gangman
Office of Permanent Way Inspector,
Northern Railway,
New Delhi.
8. Shri Mari Mutoo S/o Shri Chhillan
Gangman
Office of Permanent Way Inspector
Northern Railway,
New Delhi.

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9. Shri Ram Dulare S/o Shri Badhai
Gangman
Office of Permanent Way Inspector,
Northern Railway
New Delhi.
10. Shri Weldone S/o Shri Armugam
Gangman
Office of Permanent Way Inspector,
Northern Railway
New Delhi.
11. Shri Singhari S/o Shri Chhillan
Gangman
Office of Permanent Way Inspector,
Northern Railway
New Delhi.
12. Shri Lachhi S/o Shri Pancham
Gangman
Office of Permanent Way Inspector,
Northern Railway,
New Delhi.
13. Shri Mani Kam S/o Shri Raju
Gangman
Office of Permanent Way Inspector,
Northern Railway
New Delhi.
14. Shri Ram Sukh S/o Shri Shivcharan
Gangman
Office of Permanent Way Inspector,
Northern Railway
New Delhi.
15. Shri Girdhari S/o Shri Harsahay Ram
Khallasi, C & W Deptt.
Northern Railway
Nizamuddin,
New Delhi.
16. Shri Ram Sukh S/o Shri Chhattar Pal
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi
17. Shri Shree Ram S/o Shri Rameshwar
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.

18. Shri Kanta Swamy S/o Shri Rama Swamy
Gangman
Office of Permanent Way Inspector
Northern Railway,
New Delhi.
19. Shri Munnu S/o Shri Shambhoo
Gangman
Office of Permanent Way Inspector
Northern Railway,
New Delhi.
20. Shri Bhupender S/o Shri Bhanu
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.
21. Shri Sher Singh S/o Shri Prabhu Dayal
Helper Khallasi, C,
C & W Deptt., Sick Line,
Northern Railway,
New Delhi.
22. Shri Mathura S/o Shri Dasai
Gangman
Office of Permanent Way Inspector
Northern Railway,
New Delhi.
23. Shri Rama S/o Shri Kanta Swamy
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.
24. Shri Shyam Lal S/o Shri Thakur Deen,
Gangman
Office of Permanent Way Inspector,
Northern Railway
New Delhi.
25. Shri Raghunath S/o Shri Ganga Ram
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.
26. Shri Jhalloo S/o Shri Shanker Lal
Gangman
Office of Permanent Way Inspector
Northern Railway,
New Delhi.

27. Shri Raja Ram S/o Shri Lakshman
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.

28. Shri Shatrughan S/o Shri Dukhi Ram
Helper Khallasi
E.M.U. Car Shed
Northern Railway
Ghaziabad.

29. Shri Singhasan S/o Shri Jhagram
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.

30. Shri Ram Tirath S/o Shri Paltoo
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.

31. Shri Hari Prasad S/o Shri Ram Ajar
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.

32. Shri Maikoo Lal S/o Shri Bani Madho
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.

33. Shri Ram Dass S/o Shri Jagan Nath
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.

34. Shri Ravinder S/o Shri Inder Sain
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.

35. Shri Murli S/o Shri Surat Singh
B/Man, Office of Permanent Way Inspector
Northern Railway
New Delhi.

36. Shri Badri S/o Shri Bhura
Enquiry Clerk
Office of Station Superintendent
Northern Railway
Shahdara
Delhi.

37. Shri Ram Kishore
S/o Mithu Lal
Khallasi, C & W Deptt.
Northern Railway,
Hazrat Nizammudin
New Delhi.

38. Shri Ram Bhuval S/o Shri Regai
Helper Khallasi
A/C Coaching
Delhi Junction
Northern Railway
Delhi.

39. Shri Magroo S/o Shri Regai
Helper Khallasi
A/C Coaching
Delhi Junction
Northern Railway
Delhi.

40. Shri Lahuar Ram S/o Shri Sita Ram
Khallasi, A/C Coaching
Delhi Junction
Northern Railway
Delhi.

41. Shri Hari Shankar S/o Shri Dulare
Helper Khallasi, A/C Coaching
Delhi Junction
Northern Railway
Delhi.

42. Shri Bhola S/o Shri Rameshwar
Gangman
Office of Permanent Way Inspector
Northern Railway
New Delhi.

43. Shri Shiv Bhola S/o Shri Rameshwar
Khallasi, A/C (STB)
Northern Railway
New Delhi.

44. Shri Pancham S/o Shri Chhote Lal
Khallasi, Office of Inspector of Works (Horticulture)
Northern Railway,
Hazrat Nisammudin
New Delhi.

45. Shri Babu Lal S/o Shri Sumai
Helper Khallasi
E M U Car Shed
Northern Railway
Ghaziabad.

46. Shri Radhey Shyam S/o Shri Bhagelu
Helper Khallasi
E M U Car shed
Northern Railway
Ghaziabad.
47. Shri Khem Chand S/o Shri Khiman
Chowkidar, Office of Permanent Way Inspector
Northern Railway
New Delhi.
48. Shri Dhadhey Ram S/o Shri Nimar Ram
Khallasi, Power Supply
Railway Board
New Delhi.
49. Shri Lala ... S/o Shri Nathoo
Gangman Office of Permanent Way Inspector
Northern Railway
New Delhi.
50. Shri Babu Lal S/o Shri Durga Prasad
Gangman, Office of Permanent Way Inspector
Northern Railway
New Delhi.
51. Shri Palni S/o Shri Pirumal
Gangman, Office of Permanent Way Inspector
Northern Railway
New Delhi.
52. Shri Arjun Kesori S/o Shri Sada Shiv
Gangman, Office of Permanent Way Inspector
Northern Railway
New Delhi.
53. Shri Ram Singh S/o Shri Shyam Karan
Gangman, Office of Permanent Way Inspector
Northern Railway,
New Delhi.
54. Shri Khushal Singh S/o Shri Narain Singh
Gangman, Office of Permanent Way Inspector
Northern Railway
New Delhi.
55. Shri Radhey Shyam S/o Shri Ghure Lal
Gangman, Office of Permanent Way Inspector
Northern Railway
New Delhi.
56. Shri Mari Muttoo S/o Shri Sangojan
Gangman, Office of Permanent Way Inspector
Northern Railway,
New Delhi.

57. Shri Kanta Swamy S/o Shri Wayaveri
Gangman, Office of Permanent Way Inspector
Northern Railway
New Delhi.
58. Shri Shiv Charan S/o Shri Raj Singh
Gangman, Office of Permanent Way Inspector
Northern Railway
New Delhi.
59. Shri Sadashiv S/o Shri Bhagori
Gangman, Office of Permanent Way Inspector,
Northern Railway
New Delhi.
60. Shri Sant Lal S/o Shri Tokhi
Gangman, Office of Permanent Way Inspector
Northern Railway
New Delhi.
61. Shri Chhagloo S/o Shri Gurcharan
Gangman, Office of Permanent Way Inspector
Northern Railway
New Delhi.
62. Shri Shree Ram S/o Shri Ram Pershad
Gangman, Office of Permanent Way Inspector
Northern Railway
New Delhi.
63. Shri Bhagwan Singh S/o Shri Tota Ram
Porter, Train Coaching
Northern Railway
New Delhi.
64. Shri Ghanshyam S/o Shri Binja
Painter, Office of Permanent Way Inspector
Northern Railway
New Delhi.

(through Sh. P.S. Mahendru, Advocate) APPLICANTS

Versus

1. Union of India

Through

General Manager,
Northern Railway
Boaroda House,
New Delhi.

2. Divisional Railway Manager,
Northern Railway
State Entry Road,
New Delhi.

. RESPONDENTS

Order (oral)
Hon'ble Dr. A. Vedavalli, Member(J)

(b)

Heard.

2. MA-1581/2002 for joining together in one application is allowed.

3. As per the averments made in the OA, the applicants are aggrieved by the alleged arbitrary action of the respondents in not granting regular pay scales to the applicants on their attaining temporary status and thereby denying them pay scales as drawn by regular employees posted on identical posts.

4. Learned counsel for applicants submits that no written representation has been filed by the applicants till now regarding the aforesaid grievance. He further submits that the applicants will file a self contained representation within three weeks from today and the matter can be disposed of at the admission stage itself by giving a direction to the respondents to dispose of the said representation within a particular time frame.

5. On consideration of the matter, the OA is being disposed of at the admission stage itself with the following directions:-

(a) The applicants may submit a comprehensive and self contained representation regarding their grievance to the respondents within three weeks from today.

The respondents are directed to examine the same on its merits in



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the light of the relevant rules, instructions and judicial pronouncements on the subject and dispose of the matter by a detailed and speaking order under intimation to the applicants within two months from the date of receipt of the said representation.

(b) In case any grievance further survives, the applicants are given the liberty to approach this Tribunal again in fresh original proceedings, if so advised, in accordance with law.

6. A copy of the OA may be sent to the respondents alongwith a copy of this order.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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fresh OA for extra time